

1	2	3	4	5
41	Shri Kailash Gupta, Director (P&A), SCI	Extension of Tenure	Granted	07.06.11
42	Shri Dinesh Kumar Tyagi, Director, iCAT	CEO & PD, NATRIP	Granted	16.06.11
43	Shri LP Barooah, Dir. (Pers.) NEEPCO	Extension of Tenure	Granted	03.06.11
44	Shri M.L. Sanmukh, Dir. (HR), BEL	CMD, BEL	Granted	20.06.11
45	Shri Anil Kumar, Dir., BEL	CMD, BEL	Granted	20.06.11
46	Shri Rajiv Sinha, IRSEE, Dir.(POM), Rail Tel.	Extension of Tenure	Granted	23.06.11
47	Shri R K Bahuguna, Dir. (NPM), Rail Tel. Corpn. of India Etd.	MD, Rail Tel Corpn. of India Ltd.	Granted	21.06.11
48	Shri V. Radhakrishnan, Dir. (T), CSL	Confirmation of Tenure	Granted	06.06.11
49	Shri A.K. Jain, CMD, BPCL	Extension of tenure	Granted	09.05.11
50	Shri A.K. Bansal, ED, IOB	CMD, Nationalized Banks	Granted	21.06.11
51	Shri Kishor Rungta, Dir. (Fin.), HCL	Addl. Charge CMD, HCL	Granted	12.05.11

Recalling of officers posted on deputation

†2866. SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

†Original notice of the question was received in Hindi.

(a) the State Governments who have sent letters to Central Government regarding recalling the officers posted on deputation in Central Government;

(b) the action taken on these letters; and

(c) the number of officers posted on deputation in Central Government alongwith the details thereof State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) The time-frame in respect of which the information is to be provided has not been specified. However, in the current year, the State Governments that have requested for repatriation of IAS officers working on Central deputation at JS/DS/Director levels include Assam, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Kerala, Maharashtra, Manipur, Mizoram, Odisha, Punjab and Uttar Pradesh.

(b) On receipt of the above requests, comments of the Ministry where the officers were working and the officers' willingness to prematurely repatriate with the condition of extended cooling off were ascertained. In cases where the Ministry and the officers agreed, the officers were prematurely repatriated with the approval of the competent authority.

(c) The number of IAS officers on deputation in the Central Government as on 31.08.2012 is 678. The State-wise details are given in the Statement.

Statement

State-wise details of number of IAS officers on deputation in the Central Government as on 31.08.2012

Sl.No.	Name of the State/Cadre	No. of IAS officers on deputation in the Central Government
1	2	3
1.	AGMUT	40
2.	Andhra Pradesh	35
3.	Assam-Meghalaya	38
4.	Bihar	28

1	2	3
5.	Chhattisgarh	09
6.	Gujarat	21
7.	Haryana	24
8.	Himachal Pradesh	25
9.	Jammu and Kashmir	17
10.	Jharkhand	14
11.	Karnataka	25
12.	Kerala	40
13.	Maharashtra	30
14.	Madhya Pradesh	41
15.	Manipur-Tripura	34
16.	Nagaland	09
17.	Odisha	32
18.	Punjab	14
19.	Rajasthan	28
20.	Sikkim	09
21.	Tamil Nadu	38
22.	Uttar Pradesh	78
23.	Uttaranchal	14
24.	West Bengal	35
TOTAL		678

Request pending for prosecution of Government officials

2867. DR. CHANDAN MITRA: Will the PRIME MINISTER be pleased to state: